

Statement***Details of steps taken by Government for resolution of stressed assets in power sector***

Government of India constituted a High Level Empowered Committee (HLEC) under the Chairmanship of Cabinet Secretary to address the issues of stressed thermal power projects. The report of the HLEC was submitted on 12.11.18 and was also placed in the public domain on the website of Ministry of Power.

The Government thereafter constituted a Group of Ministers (GoM) to examine the specific recommendations of HLEC. The Group of Ministers (GoM) had made recommendations regarding stressed power projects. The major recommendations of the GoM as approved by the Government are:—

- (i) Grant of linkage coal for short-term Power Purchase Agreement (PPA).
- (ii) Allowed existing coal linkage to be used in case of termination of PPAs due to payment default by DISCOMs.
- (iii) Procurement of bulk power by a nodal agency against pre-declared linkages.
- (iv) Central/State Gencos may act as an aggregator of power.
- (v) Increase in quantity of coal for special forward e-auction for power sector.
- (vi) Coal linkage auctions to be held at regular intervals.
- (vii) Non-lapsing of short supplies of coal.
- (viii) Annual Contracted Quantity (ACQ) to be determined based on efficiency.
- (ix) Payment of Late Payment Surcharge (LPS) has been made mandatory.
- (x) Non-cancellation of Power Purchase Agreement (PPA)/Fuel Supply Agreement (FSA)/Long Term Open Access (LTOA) post National Company Law Tribunal (NCLT) scenario.
- (xi) Non-cancellation of PPA for non-compliance of Commercial Operation Date (COD).

Recovery for abandoning transmission lines

1878. SHRI T. K. RANGARAJAN: Will the Minister of POWER be pleased to state:

(a) the number of power generating projects that have been closed in the last three years, the details thereof;

(b) what happens to the power transmission lines that have been put up for these companies;

(c) whether Government does recover any money from these companies for abandoning these transmission lines; and

(d) if so, how much money has been recovered so far?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) During last three years total 109 Number of power generating units of various power generating stations have been retired/closed. The list of Power Generating Units retired during last three years (*i.e.* 2016-17, 2017-18 and 2018-19) is given in Statement-I (*See* below).

The list of generation projects under Inter State Generating Stations (ISGS) category which have been abandoned/uncertain in the past 3 years is given in Statement-II (*See* below).

(b) The power transmission lines associated with the generating stations that have been closed/decommissioned, can be used as grid asset or re- routed depending upon their healthiness and system requirements, on a case-to-case basis.

Generally, the power transmission lines have been constructed for a cluster of generations in the generation pocket to various load centres of the country. These transmission lines are being utilized for transfer of power from balance generation projects to different parts of the country.

(c) As per Regulation 18 of CERC (Grant of Connectivity, Long-term Access and Medium-term Open Access in Inter-State Transmission and related matters) Regulations, 2009, a long term customer may relinquish the long term access rights fully or partly before the expiry of the full term of long-term access, by making payment of compensation for stranded capacity.

Accordingly as per methodology specified in CERC's order in petition no 92/MP/2015 dated 08-03-2019, the stranded capacity and the compensation (relinquishment charges) payable by each relinquishing long term customer has been calculated.

(d) Total Bank Guarantee (BG) invoked so far against these abandoned/uncertain generators is ₹ 650.94 crore Out of this, ₹ 98.13 crore is adjusted towards pending transmission charges and balance is to be adjusted towards relinquishment charges in line with CERC Orders. The bills for the payment of relinquishment charges are being raised to these generators.

Statement-I*List of Power Generating Units closed during last three years 2016-17, 2017-18 and 2018-19*

Sl. No.	Name of Station/Plant	State	Utility	Fuel	No of Units	Unit No.	Installed Capacity (MW)	Retired (MW)	Retired on
1	2	3	4	5	6	7	8	9	10
1.	New Cossipore TPS	West Bengal	CSEC	Steam	4	1, 2, 3, 4	160 (2*30+2*50)	160.00	04.04.2016
2.	Panipat TPS	Haryana	HPGCL	Steam	4	1, 2, 3, 4	440 (4*110)	440.00	12.04.2016
3.	Kozhikode DG	Kerala	KSEB	Diesel	2	1, 4	32 (2*16)	32.00	28.04.2016
4.	Brahmapuram DG	Kerala	KSEB	Diesel	2	2, 3	42.64 (2*21.32)	42.64	28.04.2016
5.	Maithon GPS	Jharkhand	DVC	Gas	3	1, 2, 3	90 (3*30)	90.00	29.07.2016
6.	Koradi TPS	Maharashtra	MSPGCL	Steam	4	1, 2, 3, 4	420 (4*105)	420.00	02.08.2016
7.	Chandrapur (Mah) STPS	Jharkhand	DVC	Steam	2	1, 2	420 (2*210)	420.00	21.10.2016
8.	Parli TPS	Maharashtra	MSPGCL	Steam	1	3	210 (1*210)	210.00	21.10.2016
9.	Durgapur TPS (Derated Cap.)	West Bengal	DVC	Steam	1	3	130 (1*130)	130.00	21.10.2016
10.	Patratu TPS	Jharkhand	JUUNL	Steam	5	1, 2, 3, 5, 8	315 (3*40+1*90+1*105)	315.00	21.12.2016
11.	Santalidih TPS	West Bengal	WBPDC	Steam	4	1, 2, 3, 4	480 (4*120)	480.00	21.12.2016
12.	Gandhi Nagar TPS	Gujarat	GSECL	Steam	2	1, 2	240 (2*120)	240.00	12.01.2017
13.	Ennore TPS	Tamil Nadu	TANGENCO	Steam	1	5	110.00	110.00	12.01.2017
14.	Lakwa GT	Assam	APGCL	Gas	1	1	15.00	15.00	12.01.2017

15.	Chandrapura (DVC) TPS (Derated Cap.)	Jharkhand	DVC	Steam	1	1	130 (1*130)	130.00	17.01.2017
16.	Belgaum DG	Karnataka	Tata Power Co. Ltd. Tata Power Co. Ltd.	Diesel	5	1, 2, 3, 4, 5	81.30 (5*16.26)	81.30	18.01.2017
17.	Trombay TPS	Maharashtra		Steam	1	4	150 (150*1)	150.00	08.02.2017
18.	DPL TPS	West Bengal	DPL	Steam	3	3, 4, 5	220 (70+2*75)	220.00	20.02.2017
19.	Ennore TPS	Tamil Nadu	TANGENCO	Steam	4	1, 2, 3, 4	340 (2*60+2*110)	340.00	31.03.2017
20.	Koradi TPS	Maharashtra	MSPGCL	Steam	1	5	200 (1*200)	200.00	24.04.2017
21.	Utran CCPP (Uprated Cap.)	Gujarat	GSECL	Gas	1	1	144 (3*33+1*45)	144.00	04.05.2017
22.	Chandrapur (Assam)	Assam	APGCL	Steam	2	1,2	60 (2*30)	60.00	18.08.2017
23.	Ukai TPS	Gujarat	GSECL	Steam	2	1,2	240 (2*120)	240.00	18.08.2017
24.	Sikka Rep. TPS	Gujarat	GSECL	Steam	2	1, 2	240 (2*120)	240.00	18.08.2017
25.	Harduaganj TPS	Uttar Pradesh	UPRVUNL	Steam	1	5	60 (1*60)	60.00	18.08.2017
26.	Obra TPS (Derated Cap.)	Uttar Pradesh	UPRVUNL	Steam	2	1, 2	90 (1*40+2*50)	90.00	18.08.2017
27.	Bhusawal TPS	Maharashtra	MAHAGENCO	Steam	1	2	210 (1*210)	210.00	31.08.2017
28.	Chinakuri TPS	West Bengal	DPSCLTD	Steam	3	1, 2, 3	30 (3*10)	30.00	31.08.2017
29.	Dishergarh TPS	West Bengal	DPSCLTD	Steam	4	1, 3, 4, 5	18 (1*3+3*5)	18.00	31.08.2017
30.	Seebpore TPS	West Bengal	DPSCLTD	Steam	4	1, 2, 3, 4	8.375 (3+1.5+1.875+2)	8.38	31.08.2017

Written Answers to

[9 July, 2019]

Unstarred Questions 333

1	2	3	4	5	6	7	8	9	10
31.	Chandrapura (DVC) TPS	Jharkhand	DVC	Steam	1	2	130 (1*130)	130.00	04.09.2017
32.	Bokaro `B` TPS	Jharkhand	DVC	Steam	2	1, 2	420 (2*210)	420.00	04.09.2017
33.	Namrup CCPP	Assam	APGCL	Gas	1	1	20 (1*20)	20.00	24.10.2017
34.	Lakwa GT	Assam	APGCL	Gas	1	4	15 (1*15)	15.00	24.10.2017
35.	Patratu TPS	Jharkhand	NTPC	Steam	5	4, 6, 7, 9 & 10	455 MW (1*40+1*90+1*105+2*110)	455.00	23.11.2017
36.	Panki TPS	Uttar Pradesh	UPRVUNL	Steam	2	3, 4	210 (2*105)	210.00	16.03.2018
37.	Obra TPS	Uttar Pradesh	UPRVUNL	Steam	1	8	94 (1*94)	94.00	03.04.2018
38.	Bandel TPS	West Bengal	WBPDC	Steam	2	3, 4	120 (2*60)	120.00	20.04.2018
39.	Lakwa GT	Assam	APGCL	Gas	2	2, 3	30 (2*15)	30.00	02.07.2018
40.	Bhatinda TPS	Punjab	PSPCL	Steam	4	1, 2, 3, 4	440(4*110)	440.00	31.08.2018
41.	Ropar TPS	Punjab	PSPCL	Steam	2	1, 2	420(2*210)	420.00	31.08.2018
42.	Badarpur TPS	Delhi	NTPC	Steam	5	1, 2, 3, 4, 5	705 (3*95+2*210)	705.00	30.10.2018
43.	Basin Bridge DG	Tamil Nadu	TANGENCO	Diesel	4	1, 2, 3, 4	200 (4*50)	200.00	28.12.2018
44.	Neyveli TPS-I	Tamil Nadu	NLC	Steam	1	7	100 (1*100)	100.00	06.02.2019
45.	Kothagudem TPS	Telangana	TSGENCO	Steam	3	3, 6, 8	300(1*60+2*120)	300.00	19.03.2019
TOTAL					109			8985.32	

334 Written Answers to

[RAJYA SABHA]

Unstarred Questions

Statement-II

List of generation projects under ISGS category which have been abandoned/uncertain in the past 3 years

Sl. No.	Name of abandoned generation project	Capacity (MW)
1.	Lanco Babandh Power Pvt. Ltd.	2x660
2.	Monnet Power Company Limited	2x525
3.	Navabharat Power Pvt. Ltd.	3x350
4.	Ind Barath Energy (Utkal) Ltd.	2x350
5.	K V K Nilachal Power Pvt. Ltd.	3x350
6.	Corporate Power Ltd. Ph-I	2x270
7.	Corporate Power Ltd. Ph-II	2x270
8.	Essar Power (Jharkhand) Ltd.	2x600
9.	Lanco Teesta Hydro Power Limited	4x125
10.	Madhya Bharat Power Corporation Limited	2x48
11.	Gati Infrastructure Bhasmeyer Power Pvt. Ltd.	2x25.5
12.	Aryan MP Power Generation Pvt. Ltd.	2x600
13.	Dheeru Power Gen	3x350
14.	Visa Power	1x600 + 1x660
15.	Athena Chhattisgarh Power Ltd.	2x600
16.	Lanco Amarkantak Power Ltd.	2x660
17.	Vandana Vidyut Ltd.	2x135 + 1x270
18.	Essar Power Gujarat Ltd.	3240
19.	Sarda Energy and Minerals Ltd.	1x350
20.	Pipavav Energy Limited	2x600
21.	Ind Barath Power (Madras) Ltd.	2x660
22.	East Coast Energy Pvt Ltd.	2x660
23.	PEL Power Ltd.	3x350
24.	Samalkot Power Ltd.	6x236 + 3x266

Safeguard the stressed power projects

1879. SHRI DHARMAPURI SRINIVAS: Will the Minister of POWER be pleased to state:

(a) whether Government has taken a decision to meet the power project companies to take the stock of the situation of stressed power projects in the country;